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Statement

Imported Stock accumulated with STC and value thereof as on 6-2-75

	Name of	the i	item				Qty. M/T	Value Rs. Lakhs
	I. DEPARTMENTAL							
1.	Ampicillin Anhydrous .						1 .765	26 - 28
2.	Ampicillin Sodium Stearile						0.442	6 - 98
3.	Ampicillin Trihydrate .			,			1 481	18 -84
4.	Beta Picoline					,	125 -643	44 - 18
5.	Calcium Pantothenate .						4 - 915	5 -40
6.	Chloramphenicol Palmitate		,				14 -003	61 -70
7.	Chloramphenicol Powder			,			6 - 200	25 - 90
8.	Chloramphenicol Succinate					,	8 - 515	27 - 75
9,	Chloroquin Diphosphate		,	,			13 -657	18.19
0.	Chloroquin Sulphate .		,	,		٠,	0.798	0.11
1.	Citric Acid						27 -875	3 -68
2.	Erythromycin Ethyl Succinate			,			0.195	2 - 43
3.	Erythromycin Stearate .			,				-
4.	Furesamide			,				_
5.	Indomethacin						0.600	4 -08
6.	Nitrofurantoin						2 .970	5 - 31
7.	D. Panthenol						1 -054	0.27
8.	Methyl Dopa						0.100	0.20
9.	Phthalyl Sulphathiazole .						39 - 230	23 -50
20.	Sulphamethoxypyridazine					,	4 - 750	8 -29
1.	Sodium Pantothenate		4				0.213	0.40
22.	Tartaric Acid						28 . 950	9 -00
23.	Vitamin B2 5 Phosphate						0.120	1 .80
24.	Vitamin B6				,		6 - 360	25 -9:
25.	Vitamin C Plain						61 - 775	38 -5
26.	Prenylamine lactate						0.125	1.0
	II. DISTRIBUTORS							
1.	Citric Acid						310 - 217	32 -3
2.	Iodine Crude				•		89 -383	37 .6
3.	Tartaric Acid						03 -120	21 -5
						Tor	AV	451 -59

Appointment of Judges in High Courts from Bnr Associations

*134. SHR1N. S.TALIB:

SHRI SYED NIZAM-UD-D1N:
SHRLMATI MARGARET ALVA:
Will the Minister of LAW, JUSTICE
AND COMPANY AFFAIRS be pleased to state:

(a) the names of the High Court Judges who have been appointed from various Bar Associations during the last three years; and (b) the number out of these who are serving in their own States?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) A statement giving information in respect of appointments made from the Bar from 1-1-1972 is placed on the Table of the House.

(b) All are serving in the States where they were practising immediately before elevation to the bench.

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Statement

Nam	e of the Judge			High Court to which appointed	Date of appoint- ment
1	2		-	3	4
1. Shri	Justice M. P. Mehrotra			Allahabad High Court	6-8-73
2.	,, D. N. Jha	- :		-do-	6-8-73
3.	" Amitav Banerji			-do-	6-8-73
4.	" B. N. Katju .			-do-	6-8-73
5.	,, K. C. Agrawal			-do-	6-8-73
6.	,, G. V. Sastry			Andhra Pradesh High Court	10-5-72
7.	" P. C. Reddy			-do-	10-5-72
8.	,, V. M. Rao			-do-	10-5-72
9.	,, A. Raghuvir			-do-	17-10-74
10.	P. Shiv Shanka	r .		-do-	17-10-74
11.	B. A. Masodka	r.		Bombay High Court	13-7-72
12.	C. S. Dharmad	hikari		-do-	13-7-72
13.	" P. M. Mukhi			-do-	9-9-72
14,	P. S. Shah			-do-	9-9-72
15.	J. M. Gandhi			-do-	28-3-73
16.	, R. L. Aggarwa	١.		-do-	28-3-73
17.	C. L. Dudhia		· .	-dc-	28-3-73
18.	, P. B. Sawant			-do-	29-3-73
19.	,, R. P. Bhatt			-do-	17-1-74
20.	" U. R. Lalit			-do-	17-1-74
21.	A. K. Sarkar			. Calcutta High Court	14-8-72
22.	D. K. Sen			-do-	5-3-73
23.	" Debiprosed Pa	! .		-do-	5-3-73
24.	" R. N. Pyne .			do-	6-3-73
25.	" B. C. Ray .	· .		do-	10-6-74
26.	" M. N. Roy .		٠,	-do-	10-6-74
27.	, B. C. Basak .			-do-	10-6-74
28.	" T. P. S. Chaw	la .		. Delhi High Court	6-1-72
29.	" A. B. Rohtagi			do-	7-3-72
30.	" H. L. Anand			-do-	1-9-72
31.	" Yogeshwar Da	iyal		do-	28-2-74
32.	" S. S. Chadha			do-	18-12- 4
33.	" Behrul Islam	£ . '	: :	. Gauhati High Court	20-1-7 (A N.
34.	" Dambarudhar	Pathak		-do-	8-8-73

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1 2					4		
35 Shri	Justice	A. N. Surii				Gujarat High Court	20-4-72
36.	100	N. H. Bhatt	27		16	-do-	
37.	22	D vi Dass Thaku	ė			Jamma & Kashmir H. C.	23-3-73
38.	225	Bakshi Ishwar Sir	igh i	Chibb	ar	-do-	6-3-72
39.	59	G. V. Iyer .	30		14	Kerala High Court	3-4-72
40.	17	V. Khalid .				-do+	3-4-72
41.	,,	K. Bhaskaran	20			-do-	3-4-72
42.	**	G. A. Vadakkal	14	**	14	-do-	23-3-72
43.	29	T. C. Menon		*2		-do-	7-3-7-
44.	,,	K. K. Narendran				-do-	30-5-74
45.	11	R. K. Tankha		2	19	Madhya Pradesh High Court	12-9-72
46.	23	J. S. Verma		*		-do-	12-9-72
47.	22	G. G. Sohani	19-1			-do-	2-6-73
48.	n	U. N. Bhachawat		620		-do-	5-2-74
49.	20.	C. P. Sen	-		26	-do-	5-2-74
50.	32	S. S. Sharma	12			-do-	24-6-74
51.		V. Sethuraman		-	39	Madras High Court	27-2-74
52.	15	S. R. Pandian	-	*		-do-	27-2-74
53.	25	S. Mohan .	390	*	:*	-do-	27-2-74
54.	22	B. K. Ray .		*		Orissa High Court	3-1-72
55.	0	N. K. Das .	74	2		-do-	27-1-75
56.	9	B. P. Jha .	(4)		94	Patna High Court	12-4-73
57.	220	H. L. Agarwal	38	41		-do-	12-4-73
58.	33	L. M. Sharma	(*)	•	100	-do-	12-4-73
59.	3.2	S. K. Jha .	1.7	*5	25	-do-	12-4-73
60.	,,	N. P. Singh	4	ŧ	100	-do-	12-4-7
61.	,,	S. K. Choudhuri	:01	40	32	-do-	28-5-74
62.	255	Udhay Sinha	2	*2	34	-do-	28-5-74
63.	**	Syed Ali Ahmed	Ģ	¥	2	-do-	28-5-74
64.	**	B. P. Sinha .				-do-	
65.		M. R. Sharma	Ÿ.	(47)	2	Punjab & Haryana H. C.	24-2-72
66.	39	R. N. Mittal	à	100	*	-do-	24-2-72
67.	93	A. S. Bains	*	150	**	-do-	8-10-74
68.	**	D. P. Gupta	3	(*)	9	Rajasthan High Court	24-9-73
69.	**	M. L. Shrimal	•	(#)	14	-do-	7-10-74

The above list does not include the name of Shri V. Balasubrahmanyan who has been recently appointed as an additional Judge of the Madras High Court, but who has not entered upon his office till 19-2-1975.